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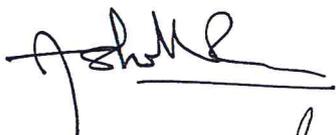
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. R. VIDHYASHANKAR } Counsel for Petitioner  
R. ASHOKKUMAR } 

2. K.S. GIRI PRASAD } Counsel for 8<sup>th</sup> Respondent  
K. BANUPRIYA } 

ORDER

Counsel for petitioner present. Counsel for R8 present. Counsel for petitioner is directed to make submissions in relation to the notice served on the other respondents. Put up on 17.01.2018.

- sd -

(S VIJAYARAGHAVAN)  
Member (Technical)

- sd -

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc